

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY - Judicial officers - Nomination of Prl. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Adilabad and the Secretary, District Legal Services Authority, Adilabad to participate in the program **Commendation Ceremony of Best State Legal Services Authority, Best Panel Lawyers and Best PLV** scheduled to be held on 09-11-2019 at Auditorium Hall, Additional Building Complex, Hon'ble Supreme Court of India, New Delhi - **Relief Arrangements - ORDERS - ISSUED.**

REF: 1. Letter ROC.No.3980/TLSA/2019, dated 28.10.2019 from the Member Secretary, Telangana State Legal Service Authority, Hyderabad.
2. High Court's letter ROC.No.1200/SO/2019, dated 31.10.2019.

ORDER ROC.No.3202/2019-B.SPL., DATED:06.11.2019.

The High Court is pleased to pass the following Orders:

The following Judicial Officer(s) Prl. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Adilabad and the Secretary, District Legal Services Authority, Adilabad mentioned in column number 2, who are nominated to participate in the Programme "**Commendation Ceremony of Best State Legal Services Authority, Best Panel Lawyers and Best PLV**" scheduled to be held on 09-11-2019 at Auditorium Hall, Additional Building Complex, Hon'ble Supreme Court of India, New Delhi in the High Court's Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Programme at New Delhi.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR PROGRAMME
(1)	(2)	(3)
1.	SMT. M.G.PRIYADARSHINI, Prl. District and Sessions Judge, Adilabad.	I Addl. District and Sessions Judge, Adilabad.
2.	SRI K.PRASAD, Junior Civil Judge, Bellampalli, who is now <i>promoted and posted</i> as Secretary, District Legal Services Authority, Adilabad.	Senior Civil Judge, Adilabad.

The officers mentioned in column number 3, will be in charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said programme 09-11-2019 at Auditorium Hall, Additional Building Complex, Hon'ble Supreme Court of India, New Delhi.

On return from the above said programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officer(s) mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

NOTE: 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Inquiries), High Court for the State of Telangana.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Prl. District and Sessions Judge-cum-Chairman, DLSA, Adilabad
8. The Prl. District and Sessions Judge, Adilabad.
9. The I Addl. District and Sessions Judge, Adilabad.
10. The Member Secretary, District Legal Services Authority, Adilabad
11. The.
12. The .
13. The District Treasury Officer, Adilabad.
14. The Sub-Treasury Officer, Suryapet, Nalgonda District.
15. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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